

**Fencing of Indo-Pak LoC in Jammu and Kashmir**

†2089. SHRIMATI MAYA SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the steps are being taken by the Ministry to permanently fence the Indo-Pak Line of Control in Jammu and Kashmir so that it may assist in checking the infiltration of Pakistan sponsored terrorists;

(b) if so, the action taken in this regard;

(c) whether the fences damaged due to various reasons have also been covered under it; and

(d) the length of line of control in kilometre proposed to be fenced and the total length already fenced so far?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (d) In Jammu and Kashmir, along the Line of Control (LoC), the Army has constructed an Anti Infiltration Obstacle System (LC Fence). The total length of the AIOS is 678.668 Kilometers (407.208 Kilometers in the Kashmir Valley and 271.460 Kilometers South of Pir Panjal Ranges). The AIOS is manned/monitored by a combination of physical and electronic means. It is suitably strengthened by deployment of troops and constructions of defence works based on the threat perception.

During winters, the AIOS gets damaged due to heavy snow accumulation, avalanches and landslides. The repair to the damaged portion of the fence commences immediately once the snow starts melting by deploying additional engineer task forces from within and outside Northern Command.

**Terrorists nabbed by Delhi Police**

†2090. SHRI RASHEED MASOOD: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of terrorists nabbed by the Delhi Police;

(b) the number of terrorists punished so far;

(c) the number of policemen against whom cases have been registered in the wake of an order of the Honourable Court in which it has been accepted that

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† Original notice of the question was received in Hindi.

some people have been deliberately implicated by police and hence cases must be registered against them; and

(d) the measures taken to curb such incidences?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b) The number of terrorists arrested/punished by Delhi Police during the years 2009 to 2012 (upto 30.11.2012) is as under:

Year	No. of terrorists arrested	No. of terrorists punished
2009	15	12
2010	15	18
2011	29	14
2012 (upto 30.11.2012)	23	13

(c) No case has been reported against any police personnel by the order of any Hon'ble Court in Delhi in connection with implicating any person deliberately.

(d) Delhi Police has taken a large number of anti-terrorist measures to combat terrorism which includes Deployment of Armed Response Teams, Terrorist Related Intelligence Collection, Security Audit of Vital Installations, Eyes and Ears Scheme and Tenant Verification, Checking of Public Places and Installation of CCTV System in markets and border check posts.

#### **Hindus from Pakistan taking asylum in India**

2091. SHRI PRAKASH JAVADEKAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact the Hindus are fleeing from Pakistan and taking asylum in India after facing religious prosecution there;

(b) if so, the details thereof;

(c) how many Hindus from Pakistan have been granted asylum;

(d) whether Government has raised this issue with the Pakistan Government at appropriate level; and